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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

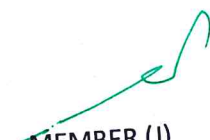
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

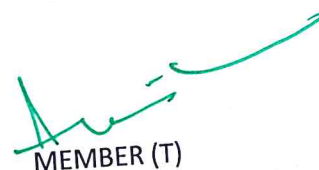
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 283/16	Admission (non-filing of ROC report)	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	es Biswasjit Ghosh 9900901974	The Applicant	

Counsel for petitioner is present. Assistant from ROC office is present. Smt. Prema Hatti, appearing for ROC requested two weeks' time to submit report.

List it on 06.10.2017.


MEMBER (J)


MEMBER (T)